



सत्यमेव जयते



**No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**

OPPOSITION HEARING FOR THE MONTH OF JUNE- 2014

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

THE FOLLOWING MATTERS ARE FIXED FOR IP

HEARING DATED-23/06/2014 AT FORENOON

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	1459000	775379	FORENOON	P.C.N. RAGHUPATHY & G.S. RIGHWANI & CO	
2	1796011	776874	FORENOON	KOCHHAR & CO & KRISHNA & SAURASTRI	
3	1814175	765082	FORENOON	BAGHYARAGHAVAN & K.PRASAD REDDY	
4	1540155	743018	FORENOON	GUDWILL & GOODWILL & REMFY & SAGAR	
5	1685772	765797	FORENOON	DASWANI & DASWANI & DEPENNING & DEPENNING	
6	1738113	765832	FORENOON	SRINATH SRINIVASAN & S. MAJUMDAR & CO	



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S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
7	1681281	779099	AFTERNOON	GEORLY KURIAN & KAYSER & CO	
8	1986056	779470	AFTERNOON	R.V.R. ASSOCIATES & LALL LAHIRI & SALHOTRA	
9	1811962	770750	AFTERNOON	HIRAL CHANDRAKANT JOSHI & USHA KHURANA	
10	1536614	739078	AFTERNOON	L.R. SWAMI & CO & S. MAJUMDAR & CO	
11	1583998	773392	AFTERNOON	G. RAMJI & REMFY & SAGAR	



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HEARING DATED-24/06/2014 AT FORENOON

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	1004987	259861	FORENOON	RAO & RAO & DELHI REGN SERVICE	
2	1751586	797667	FORENOON	L.R. SWAMI & CO & AMARCHAND MANGALDAS	
3	1572185	747202	FORENOON	LEX EXIGO & REMFY & SAGAR	
4	1914676	779237	FORENOON	R.K. DEWAN & CO & RANJAN NARULA ASSOCIATES	
5	2033231	785492	FORENOON	LSREENIVASA MURTHY & REMFY & SAGAR	
6	1315794	717329	FORENOON	L.S. DAVAR & CO & D.P.AHUJA & CO	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
6	1817792	767099	AFTERNOON	DELHI REGN SERVICE & DEPENNING & DEPENNING	
7	1866418	765690	AFTERNOON	P.C.N. RAGHUPATHY & S. MAJUMDAR & CO	
8	1719719	774202	AFTERNOON	MOHAN ASSOCIATES & AMARCHAND & MANGALDAS	
9	1820816	770754	AFTERNOON	ALTACIT & GLOBAL & KRISHAN & SAURASHTRI	
10	1820490	765379	AFTERNOON	RISHI HOTELS & REMFY & SAGAR	



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HEARING DATED-25/06/2014 AT FORENOON

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	1770273	776030	FORENOON	K & S PARTNERS & S. MAJUMDAR & CO	
2	1883865	775886	FORENOON	VARATHARAJAN & ASHOKA TRADE MARKS CO	
3	1601685	749784	FORENOON	PUTHRAN & ASSOCIATES & S.S. RANA & CO	
4	1695740	754555	FORENOON	SHILPA GUPTA & REMFY & SAGAR	
5	1511670	724311	FORENOON	CHANDRAKANTH M. JOSHI & REMFY & SAGAR	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	1771036	775279	AFTERNOON	GUDWILL & GOODWILL & DEPENNING & DEPENNING	
8	1587782	784412	AFTERNOON	RAGHURAM CHADALAVADA & REMFY & SAGAR	
9	1708645	748031	AFTERNOON	BAGHYARAGHAVAN & KRISHNA & SAURASHTRI	
10	1784192	772349	AFTERNOON	SATHISH KUMAR & RAMFRY & SAGAR	



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HEARING DATED-26/06/2014 AT FORENOON

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	1670012	742616	FORENOON	V.L.MONY & A.T.BHAGAT & CO	CONCLUDED
2	1575912	738151	FORENOON	MOHAN ASSOCIATES & UNITED OVERSEAS T.M.COMPANY	
3	1699930	775294	FORENOON	DEPENNING & DEPENNING & DELHI TRADE MARK COMPANY	
4	1914090	773395	FORENOON	DASWANI & DASWANI & TRADE MARK PROTEC COMPANY	
5	1878493	774635	FORENOON	V. GOPALA KRISHNA & DEPENNING & DEPENNING	
6	1720912	772885	FORENOON	PUTHRAN & ASSOCIATES & LALL LAHIRI & SALHOTRA	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	1699930	775306	AFTERNOON	DEPENNING & DEPENNING & DELHI TRADE MARK COMPANY	
8	1699930	774656	AFTERNOON	DEPENNING & DEPENNING & DELHI TRADE MARK COMPANY	
9	1699930	775302	AFTERNOON	DEPENNING & DEPENNING & DELHI TRADE MARK COMPANY	
10	1699930	775298	AFTERNOON	DEPENNING & DEPENNING & DELHI TRADE MARK COMPANY	
11	1699930	775293	AFTERNOON	DEPENNING & DEPENNING & DELHI TRADE MARK COMPANY	
12	1760210	765179	AFTERNOON	DASWANI & DASWANI & COSME PHARMA LTD	

